

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No217
CP(IB)/27(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

YES Bank Limited

.....Applicant

V/s

Rajratan Babulal Agarwal
(Personal Guarantor)

.....Respondent

Order delivered on ..05/08/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Aniruth Purusothaman, Adv.
: Mr. Anip Gandhi, Adv.
For the Respondent : Ms. Helly Parikh, Adv.

ORDER

Order dated 21.06.2022 records that the personal guarantor/ respondent sought and was granted last chance to file reply within five days, but reply is not yet filed.

Today, Learned Counsel Ms. Helly Parikh seeks further time as further last chance, the request is rejected, and right to file reply closed.

List for hearing on 13.10.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**